

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

106. C.P. (IB)-1147(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.04.2024**

NAME OF THE PARTIES: Arisinfra Solutions Private Limited

Vs.

Oceanic Trade Minerals Private Limited

**Appearance:**

For the Petitioner: Adv. Naushe Kohli appeared, however, did not mark his  
present.

For the Respondent: Adv. Diksha Bharat i/b Ashwin Shankar

SECTION 9 OF IBC, 2016

---

**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. Ld. Counsel for the Corporate Debtor submits that the reply was filed on 05.03.2024. However, the same is lying under scrutiny. Corporate Debtor is directed to remove the defects and ensure the availability of the reply on DMS.
2. List on **13.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)